

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 4 OF 2007

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

24/9/07

Mr. D.S. Soda Adv. for Mr. Kulddeep Mathur
present for applicant.
Mr. Mang Bhandari, Adv. for Respondent B.
None for other respondents.

Mr. Soda pray for and
is allowed three weeks' time to file
rejoinder. But the case after expiry
of aforesaid period on 23/11/2007 for
direction.

R. R. Bhandari
R. R. BHANDARI
Adm. Member

A.K. YOG
A.K. YOG
J.M.

Rejoinder not
filed
as
20/11/07

23/11/07

None present for applicant.
Mr. Salil Trivedi, Adv., Counsel for respondent.

Allowed four weeks' and
no more to file rejoinder affidavit. Case
shall be listed for hearing in turn.

Mr. Trivedi, Advocate, to inform
the order passed today to Mr. Kulddeep Mathur,
advocate in writing.

Tarsem Lal
TARSEM LAL
Adm. Member

A.K. YOG
A. K. YOG
Judicial Member